

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No.522/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M

Name of the Company	D K S Logistics Pvt.Ltd.-Versus-Mangalam Timber Procucls Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SHAKEEL MD. AKHTER, ADV.
2. AKASH SHARMA, P&CS.

Operational
Creditor
DKS Logistics
Pvt.Ltd.

Akash Sharma
9.11.17

1. MANJU BHUTERIA
2. RISHAV BANERJEE
3. KAUSHIK CHAKRAVORTY

Corporate
Debtor

Rishav Banerjee
9/11/17

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Heard. Reserved for order.

(Jinan K.R.)
Member (J)

(Vijai Pratap Singh)
Member (J)